

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
IA-1389/ND/2021
(IB)-448(ND)/2020

IN THE MATTER OF:

Prabhatam Advertising Pvt. Ltd. ... Applicant/Petitioner

Vs

Panoptes India Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 22.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA-1389/ND/2021:

None for the Applicant. This is an application filed by Respondent to set aside the order dated 24.12.2020.

List on **16.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)